

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2366**  
(ANSWERED ON 20.03.2025)

**VACANT POSTS IN LOKPAL OFFICE**

**2366. SHRI A. D. SINGH:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the posts of Director of Inspection and Director of Prosecution are lying vacant in the office of Lokpal;
- (b) if so, the details thereof and the time since when these posts are lying vacant;
- (c) the reasons for keeping these posts vacant; and
- (d) the time by when these posts will be filled?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (d): As per the provisions of the Lokpal and Lokayuktas Act, 2013, Director of Inquiry and Director of Prosecution are to be appointed by the Lokpal.

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